Subject: Implementation of MoU between India and Mozambique for import of pigeon peas from Mozambique - reg.

S.O. (E): In exercise of powers conferred under paragraph 1.03 and 2.04 of the Foreign Trade Policy (2015-2020) and in compliance with the extension of Memorandum of Understanding (MoU) between Government of the Republic of India and the Government of the Republic of Mozambique for import of 2 lakh MT of Pigeon Peas by India, the Director General of Foreign Trade hereby lays down the procedures / modalities for complying with the aforesaid provisions under the MoU.

2. In pursuance of the extended Memorandum of Understanding between the Government of the Republic of Mozambique and Government of the Republic of India on cooperation in the field of production and marketing of pigeon peas, India has agreed to allow import of 2, 00,000 MT of pigeon peas of Mozambique origin during 2021-22.

3. Accordingly 2, 00,000 MT of pigeon peas to be imported from Mozambique, during the fiscal year 2021-22 is allowed for import, subject to the following conditions:

   a. Import will be allowed only through the following 5 ports: (i) Mumbai, (ii) Tuticorin, (iii) Chennai, (iv) Kolkata and (v) Hazira
   b. Import will be subject to production of "Certificate of Origin" certified by the authorized signatories in the ICM (Instituto de Cereais de Moçambique) with stamps provided by the Government of Mozambique, which is being shared with the concerned Customs authorities of the above ports and CBIC
   c. While providing the Origin Certificate (including details of the exporter, importer and quantity of pulses), the designated authority will send a scanned copy of the certificate to mohapatra[dot]sk[at]nic[dot]in and shyama[dot]roy[at]nic[dot]in.
   d. The importer here in India will send a mail to DGFT with scanned copy of the certificate issued as above, for NOC on the same e-mail address as above, i.e., mohapatra[dot]sk[at]nic[dot]in and shyama[dot]roy[at]nic[dot]in. DGFT will compare both these documents and allow NOC to the applicant importer, based on which Customs will clear the consignments.

4. Effect of this Public Notice: Procedure / modalities for import of 2 LMT of Pigeon Peas from Mozambique under the MoU is laid down.

(Amit Yadav)
Director General of Foreign Trade &
Ex- officio Addl. Secretary to the Government of India
Email: dgft@nic.in

[Issued from File No. M-5012/300/2002-PC 2(A)(e-2578)]